



**Form B - Statutory Authority  
Annexure-7**

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	DETAILS OF CLAIMANT		Details of Claims Received		Details of claims Admitted				Amount of Contingent Claim	Amount of any Mutual Dues that may be setoff	Amount of claim Not Admitted	Amount of claim Under Verification	Remarks. If any
	Department	Government	Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Whether Related Party?	% of Voting Share in CoC if applicable					
9	Directorate General GST Intelligence (Service Tax)	Goods & Service Tax Intelligence Unit	04-01-2021	1,32,20,131	1,32,20,131	Taxes & Other Dues	-	-	-	-	-	-	Note 1
10	Tehsildar Ambernath	Collector office, Thane	26/12/2019	60,54,981	60,54,981	Taxes & Other Dues	-	-	-	-	-	-	Note 6
	<b>Total</b>			<b>1,17,56,56,151</b>	<b>1,16,53,88,623</b>			-			<b>1,02,67,528</b>		